



Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat,
Jammu.

Notification
Jammu, the 11th April, 2023

S.O. 199-In exercise of powers conferred by Clause 2 of the Article 316 of the Constitution of India read with Section 93 of the Jammu and Kashmir Re-organization Act 2019 and S.O. 3937 (E) dated 31st October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31st October, 2019, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to appoint the following persons as Member of the Public Service Commission for the Union territory of Jammu and Kashmir:-

1. Mr. Sanjeev Gupta, District and Session Judge (Rtd.).
2. Mr. Tariq Ahmad Khan, Director General (Expenditure Division), Planning (Rtd.).

The above persons shall hold office for a term of six years from the date one enters upon his office or attains the age of sixty two years, whichever is earlier.

By order of the Lieutenant Governor.

(Sanjeev Verma) IAS

Commissioner/Secretary to the Government

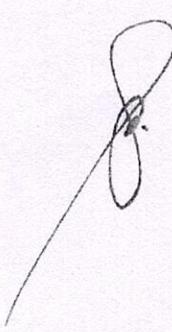
No: GAD-SERV0IAS/209/2021

Dated:11.04.2023

Copy to all concerned appointees.

Copy also to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.

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4. Director General, J&K Institute of Management, Public Administration and Rural Development.
 5. Principal Secretary to the Lieutenant Governor.
 6. All Commissioner/Secretaries to the Government.
 7. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
 8. All Heads of the Department/ Managing Directors.
 9. All Deputy Commissioners.
 10. Chairperson, J&K Special Tribunal.
 11. Secretary, J&K Public Service Commission.
 12. Director, Archives, Archaeology and Museums, J&K.
 13. Director Information, J&K.
 14. Director, Estates, Kashmir/Jammu.
 15. Secretary, J&K Services Selection Board.
 16. General Manager, Government Press, Jammu/Srinagar.
 17. Private Secretary to the Lieutenant Governor.
 18. Private Secretary to Advisor (B) to Lieutenant Governor.
 19. Private Secretary to the Chief Secretary.
 20. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
 21. Incharge Website, GAD.
 22. Stock file.